

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:3645
ANSWERED ON:01.12.2010
MANAGEMENT OF PROJECTS
Reddy Shri Magunta Srinivasulu

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government needs thousands of qualified and skilled project managers to ensure that projects are delivered on time and within budget;
- (b) if so, the details thereof;
- (c) the hindrance noticed in the implementation of Central projects in the States; and
- (d) the steps taken by the Government for timely and within budget execution of projects by the implementing agencies?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION
(SHRI SRIPRAKASH JAISWAL)

- (a)&(b) In a National Consultation on 'Certification of Project Managers,' need for large number of qualified project managers was projected by the National and International certification institutions such as Project Management Institute USA (India Chapter), Project Management Associates and International Project Management Association, Switzerland. It was also concluded that manning of projects by qualified and skilled project managers had a positive effect in completing projects within approved cost and time frame.
- (c) The main hindrances noticed in implementation of Central projects in the States are; delay in award of contract, delay in supply of equipment, delay in completion of works by contractors, delay in acquisition of land, change in scope, inadequate infrastructure, cost escalation, exchange rate variation, increase in cost due to delays and non-availability of qualified and skilled project managers.
- (d) The steps taken by the Government for timely and within budget execution of the projects are:
- (i) in-depth review of projects on monthly and quarterly basis by the Government;
 - (ii) follow up with the State Governments in respect of problems relating to land acquisition, rehabilitation related issues, forest clearances, infrastructure facilities, ensuring law and order at project sites, etc.;
 - (iii) setting up of Empowered Committees in the administrative Ministries for review of departmentally executed projects;
 - (iv) inter-ministerial coordination for resolving unresolved problems;
 - (v) setting up of Standing Committees in the Ministries/Departments to fix responsibility for time and cost overruns;
 - (vi) appointment of nodal officers for each project with continuity of tenure; and
 - (vii) issue of guidelines on standard bidding documents.